

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**IRANAGOUDA K KABBUR**  
**II ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 23-10-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b><u>11:00 A.M - 12:00 P.M</u></b>				
<b>APPEARANCE OF COUNCIL</b>				
1	O.S. 2084/2005 (SUMMONS)		K.M.MUNIRAJU <b>Vs</b> LAKKAPPA	SRI.G.S.DEVARAJ  M.B.CHANDRA CHOODA
2	O.S. 2096/2005 (SUMMONS)		S.INIYA <b>Vs</b> VENKATARAMANAPPA	G.PAPI REDDY  D1 TO 3 - SRI.C.V.S
3	O.S. 38/2010 (SUMMONS) IA/1/2010 IA/2/2010 IA/3/2010		GOVINDARAJU <b>Vs</b> C PRAMOD	S.CHENNNARAYA REDDY
<b>OBECTION</b>				
4	O.S. 1423/2013 (SUMMONS) IA/1/2013		Muniyappa <b>Vs</b> Pillappa	Harish O K
5	Misc 23/2003 (HEARING)		RUDRAMMA <b>Vs</b> SIDDAGANGAPPA	THOMAS V.PEOR
6	O.S. 63/2010 (HEARING) IA/1/2010		SUNITHA <b>Vs</b> SUNKAMMA	G.VISHWANATHA REDDY
7	O.S. 1013/2010 (HEARING) IA/1/2010		MARU DEVAMMA AND OTHERS <b>Vs</b> AJITH KUMAR AND OTHERS	SUBRAMANI
8	O.S. 591/2011 (HEARING) IA/1/2011		CHANDRASHEKAR.M. <b>Vs</b> KEMPAMMA	RAMESH ADITHYA  D1 TO 4 - SRI.V.VIJAYASHEKARA GOWDA
9	O.S. 1719/2013 (HEARING) IA/1/2013		Muniswamy H P <b>Vs</b> Papamma	H Mare Gowda
<b><u>12:00 P.M - 1:00 P.M</u></b>				
10	O.S. 970/2016 (HEARING) IA/1/2016		Shanazunnisa <b>Vs</b> Shaik Isaq	C Gnanendra
11	O.S. 988/2016 (HEARING) IA/1/2016		Chandrasekhar S <b>Vs</b> Muddanna	A V Srinivas
12	M.C. 224/2020 (FIRST HEARING)		YASH SHAH <b>Vs</b> NIL	L.CHANDRA SHEKAR
<b>CROSS EXAMINATION OF PW</b>				

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13	O.S. 1719/2005 (EVIDENCE.) IA/1/2005		A AZIZ <b>Vs</b> G R SRINIVASA REDDY	CHALAPATHY  SRI.M.C.RAVIKUMAR
<b>PLNTF EVIDENCE</b>				
14	O.S. 1438/2016 (EVIDENCE.) IA/1/2016		Vijayalakshmi <b>Vs</b> Manjunatha	D A S
15	O.S. 1739/2016 (EVIDENCE.) IA/1/2016 IA/2/2016		Karisiddawadayar Mutt Trust, Rep. by Sri. Sachidananda Shivacharya Swamy <b>Vs</b> Ramalingeshwara Mutt, Rep. by Vishwaaradhyashivacharya Swamigalu	H C N
<b><u>3:00 P.M - 4:00 P.M</u></b>				
<b>AMENDMENT</b>				
16	O.S. 1500/2017 (SUMMONS) IA/1/2017		Yellamma <b>Vs</b> Jayamma	S G V
17	O.S. 131/2018 (SUMMONS) IA/1/2018		Venkappa K <b>Vs</b> Narayanaswamy H K	N Rajagopal
18	O.S. 1625/2017 (HEARING) IA/1/2017		Shwetha Kumari M. <b>Vs</b> Byrappa M.	
19	O.S. 37/2011 (ARGUMENTS.) IA/1/2011		PRAKASH AND OTHERS <b>Vs</b> THANABANNA AND ANOTHER	MUNİYAPPA
20	Misc 125/2017 (ARGUMENTS.) IA/1/2017		Gangadhara <b>Vs</b> Annayappa G	
<b>ARGUMENTS</b>				
21	M.A. 37/2018 (ARGUMENTS.) IA/1/2018		Tajuddin <b>Vs</b> Mohammed Khan	S G Venkatachalapathy
22	O.S. 800/2017 (ORDERS.) IA/1/2017		Muniyappa <b>Vs</b> Geetha	
23	O.S. 1007/2020 (ORDERS.) IA/1/2020		SAJJANI <b>Vs</b> LAKSHMI KAMALA	N AND N ASS
<b>Cases listed below are adjourned due to Covid 19</b>				
24	O.S. 1556/2008 (SUMMONS) IA/1/2008	<b>30-11-2020</b>	Y K SURESHKUMAR <b>Vs</b> SALEEM PASHA	C.N.VENUGOPAL

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25	O.S. 212/2010 (ISSUES.) IA/1/2010	<b>30-11-2020</b>	KRISHNAPPA <b>Vs</b> NAGARAJA	S.G.PARTHASARATHY  DEFT.NO.1, 2, 9 PLACED EXPARTE
26	O.S. 642/2018 (ISSUES.) IA/1/2018	<b>30-11-2020</b>	Mahadev G <b>Vs</b> Shivakumar	T M Vijayakumar
27	O.S. 559/1997 (SUMMONS)	<b>01-12-2020</b>	Jayamma <b>Vs</b> Munivenkatappa	
28	O.S. 186/1998 (SUMMONS)	<b>01-12-2020</b>	Ayesha Khanum <b>Vs</b> Younus Khan	
29	O.S. 490/2010 (SUMMONS)	<b>04-01-2021</b>	MUNIYAMMA <b>Vs</b> CHINNIAIAH	R.NARAYANASWAMY
30	O.S. 683/2010 (SUMMONS) IA/1/2010 IA/2/2010	<b>04-01-2021</b>	LAKSHMAMMA <b>Vs</b> NARAYANASWAMY	SREENIVAS.T.
31	O.S. 1043/2010 (SUMMONS) IA/1/2010 IA/2/2010	<b>04-01-2021</b>	ROOPA <b>Vs</b> NAGARAJAPPA AND OTHERS	NAGARAJA
32	O.S. 271/2020 (SUMMONS)	<b>15-01-2021</b>	CANARA BANK CHKKATIRUPATHI BRANCH REPTD BY RITU BANERJEE <b>Vs</b> RANGAPPA K H	RAMANAND ACHAR
33	O.S. 653/2020 (SUMMONS)	<b>15-01-2021</b>	BASAVARAJU <b>Vs</b> RAM PRASAD K S	V N R AND ASS
34	O.S. 895/2020 (SUMMONS) IA/1/2020	<b>15-01-2021</b>	Sarojamma <b>Vs</b> Yallamma	A P Umesh
35	M.A. 47/2020 (NOTICE) IA/1/2020 IA/2/2020 IA/3/2020	<b>15-01-2021</b>	SHIVARAMDAS G <b>Vs</b> TAHSILDAR	M.SRINIVASIAIAH
36	M.A. 62/2020 (NOTICE) IA/1/2020	<b>15-01-2021</b>	BHUVANESHWARI <b>Vs</b> SARASWATHI	GANESH G G